2

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

Application No.36 of 2023

Jagan Kumar J. .....Applicant

V/s.

The Deputy Commissioner,
Bengaluru Urban District. ..Respondent

REPORT FILED BY THE 3rd RESPONDENT, ASSISTANT EXECUTIVE ENGINEER, BBMP, BENGALURU, KADUGUDI WARD, MAHADEVPURA.

T.V.SEKAR

T.V.SEKAR
(Roll No.143 of 1980)
COUNSEL FOR 3rd RESPONDENTS
Cell No.9381059010
email id : sekarvallam@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

Application No.36 of 2023

Jagan Kumar J. .....Applicant

V/s.

The Deputy Commissioner,
Bengaluru Urban District. ..Respondent

REPORT FILED BY THE 3rd RESPONDENT, ASSISTANT EXECUTIVE ENGINEER, BBMP, SWD,MAHADEVAPURA,BENGALURU.

The Third Respondent submits as follows:

1. The Third Respondent has read the Memorandum of Application filed by the Applicant and denies all the averments and allegations contained therein except those that are expressly admitted hereunder and puts the Applicants to strict proof of the rest.

2. With reference to paragraph 1 this Respondent states that the Seventh Respondent has not encroached the Storm Water Drain, Stream Rajakalve / Water body or it's Buffer Zone. The Seventh Respondent has not created a Road. It is evident from the survey sketch report it is an existing road. The Survey sketch report is enclosed as Annexure I.

3. With reference to paragraph 2 it is submitted that survey No.7 is not encroached by the Seventh Respondent and they have not formed a road on the buffer zone survey No.7 is 25 meters from the centre of the drain and survey No.299 of Kadugadi village as per revenue sketch is only 0.01 Guntas of Karab which is only connecting the Nala (Annexure 2 is the report of the Asst. Directgor of Land Revenue)

4. With reference to paragraph 3 it is submitted that the road was formed before the seventh Respondent had formed a layout in survey No.299/11. Few Apartments have been constructed and buffer zone for these apartments have not been fixed because it has come into force before the order of this Hon'ble Tribunal declaring buffer areas for Storm Water Drains and Nalas.

B.N. [signature]
Assistant Executive Engineer
Storm Water Drain - Sub Division
Mahadevapura Zone, BBMP
Bangalore-560 011.

5. With reference to paragraph 4 the Respondent states that to answer the averments/allegations contained therein either the Bengaluru Development Authority has to be impleaded or the sixth Respondent has to enlighten this Hon'ble Tribunal about the marking of Eco-Sensitive Area.

6. With reference in paragraph 5 the Respondent submits that the Seventh Respondent has not encroached stream/storm Water drain and its buffer zone. The report of the Asst. Director of Land records is enclosed as Annexure 2.

7. With reference to paragraph 6 this Respondent submits that at the risk of reputation since there is no encroachment has been done by the seventh Respondent which is supported by the ADLR report no action has been initiated against the Seventh Respondent.

8. With reference to paragraph 7 the averment therein is a matter of record and only the Sixth and Seventh Respondent can answer them.

9. With reference to paragraph 8 as stated earlier there are no encroachments by the Seventh Respondent for this Respondent to take action in accordance with law.

10. With reference to the grounds this Respondent denies all the allegations raised by the Applicant that this Respondent has not perform its duties as per law The Applicant has filed the above Application No.36 of 2023 without any basis or proof and there are no merits.

11. This Respondent prays that the above application be dismissed with exemplary costs.

Dated at Chennai on this 25th day of ~~August~~ September 2023.

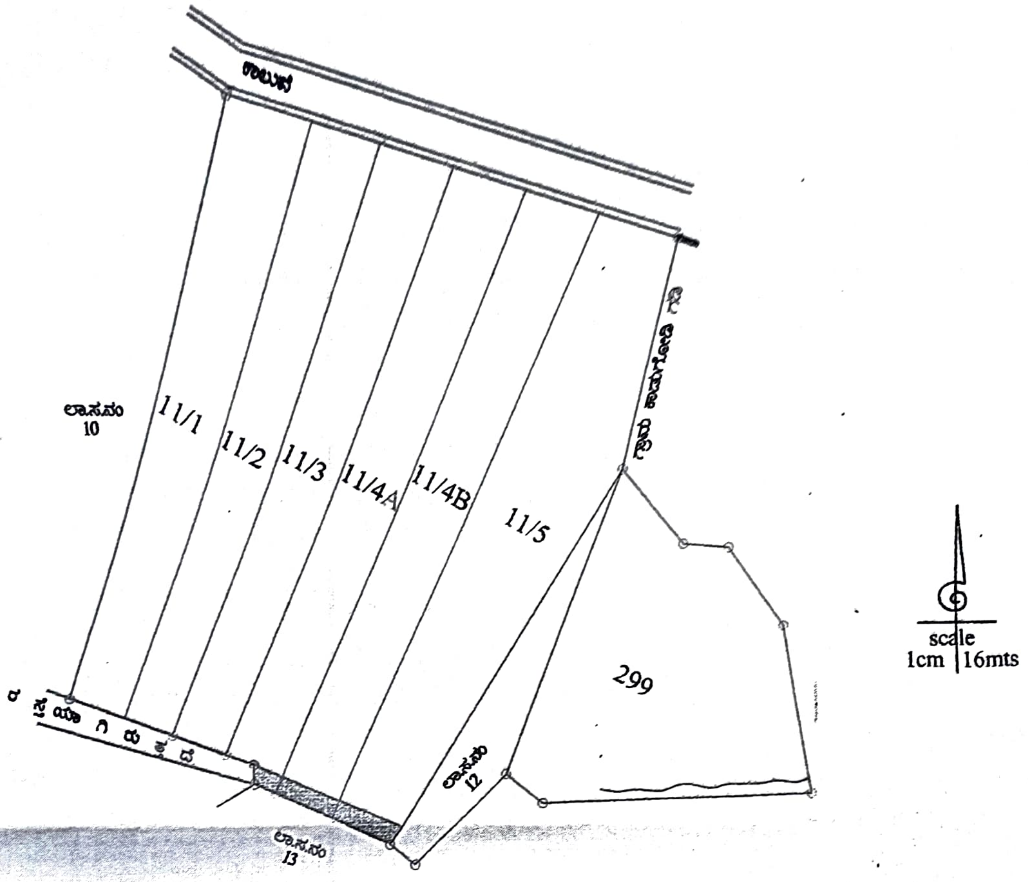
B.N. [signature]

Assistant Executive Engineer
SIXTH RESPONDENT
Storm Water Drain - Sub Division
Mahadevapura Zone, BBMP
Bangalore-560 011.

Annexure 1.

ಗ್ರಾಮ:-ಬೆಳತ್ತೂರು ಮತ್ತು ಕಾಡುಗೋಡಿ ಹೋಬಳಿ:-ಬಿದರಹಳ್ಳಿ ತಾಲ್ಲೂಕು:-ಬೆಂಗಳೂರು ಪೂರ್ವ

ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ರೀ.ಸ.ನಂ.11/1,2,3,4A,4B,5 ಮತ್ತು ಕಾಡುಗೋಡಿ ಸ.ನಂ.299 ರ ಕಾಲುವೆ ಬಾಬ್ತು ನಕ್ಷೆ.



ಮೇಲ್ಕಂಡ ನಕ್ಷೆಯನ್ನು ಮಾನ್ಯ ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರವರ ಕಛೇರಿ ಜ್ಞಾಪನ ಸಂಖ್ಯೆ ಭೂ.ಸ.ನಿ (ಪೋ)ಇತರೆ/ /23-24 ರ ಹಾಗೂ ಮಾನ್ಯ ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ಬೃನೀಗಾ ಮಹದೇವಪುರ ವಲಯರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಸಕಾಪಾಅ/ಬೃನೀಗಾ/ಮವ/ಪಿಆರ್/60/22-23 ದಿನಾಂಕ:05-06-2023 ರ ಮೇರೆಗೆ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆ ತಯಾರಿಸಿದೆ.

1.ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ರೀ.ಸ.ನಂ.11 ರಲ್ಲಿ 2 ನೇ ರೀಕ್ಲಾಸ್ ನಂತೆ 0-05 ಗುಂಟೆ ಕಾಲುವೆ ಬಗ್ಗೆ ಖರಾಬಿದ್ದು ಈ ▒ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿದೆ. ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಇರುತ್ತದೆ.

2.ಈ ═══ ಚಿಹ್ನೆಯಿಂದ ಗುರುತಿಸಿರುವ ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ಸ.ನಂ.11 ಮತ್ತು ಸ.ನಂ.13,20 ರ ಮಧ್ಯೆ ಇರುವ ಕಾಲುವೆ ಖರಾಬು ಆಗಿದ್ದು, ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಇರುತ್ತದೆ.

3.ರೀ.ಸ.ನಂ.299 ರಲ್ಲಿ ಆಕಾರಬಂದಿನಂತೆ ಖರಾಬು ಇರುವುದಿಲ್ಲ 2ನೇ ರೀಕ್ಲಾಸ್‌ನಂತೆ ರೀ.ಸ.ನಂ.299 ರ ದಕ್ಷಿಣ ಭಾಗದಲ್ಲಿ 70 ಮೀಟರ್ ಉದ್ದ ಮತ್ತು 1.60 ಮೀಟರ್ ಅಗಲದ 0-01 ಗುಂಟೆ ಕಾಲುವೆ ಇರುತ್ತದೆ. ಸದರಿ ಕಾಲುವೆಯನ್ನು ಈ —— ಚಿಹ್ನೆಯಿಂದ ಗುರುತಿಸಿರುತ್ತದೆ. ಸ.ನಂ.299 ರಲ್ಲಿ ಇನ್ನೂ ಯಾವುದೇ ಕಾಲುವೆ ಮತ್ತು ಸರ್ಕಾರಿ ಖರಾಬು ಇರುವುದಿಲ್ಲ. ಸದರಿ ಕಾಲುವೆ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಾಲುವೆ ಹರಿಯುತ್ತಿರುತ್ತದೆ.

ರೀ.ಸ.ನಂ.11/4ಬಿ, 11/5 ರಲ್ಲಿ ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇರುವ ಖರಾಬನ್ನು ಗುರುತಿಸಿದೆ.

ತಯಾರಿಸಿದವರು

KS

ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು.

Annexure 1

//Translation from Kannada to English//

Village: Belathuru and Kadugodi Hobli: Bidarahalli
Taluk: Bengaluru East

Sketch regarding the channel of Belathur village Re.Sy.No.11/1, 2, 3, 4A, 4B, 5 and Kadugodi Sy.No.299

SKETCH

The above sketch has been prepared after measurement as per the memorandum No.LAD/(PO)others/ /23-24 of respected Assistant Director of Land Records and letter No. A.E.E/Mega water channel (Bruhat NeeGa)/ Ma.va/PR/60/22-23 dated"05-06-2023 of Assistant Executive Engineer, M.W.C.

1. There being Kharab in respect of 0-05 gunta channel as per 2nd re-class in Re Sy.No.11 of Belathur village, this is marked with [ ] color. There is road as per the present condition of the land.
2. Channel identify by the mark = being 'Kharab' in between Sy.No.11 and Sy.No.13, 20 of Belathur village in the said land, there is road as per its present condition.
3. There is no Akarband in Re.Sy.No.299. As per 2nd –Re-class, in the southern portion of Re.Sy.No.299, there is 0-01 gunta channel of a length of 70 meters and breadth of 160 metres. Said channel has been marked with this _____ mark. There is no any channel and government Kharab in Sy. No. 299. The said channel, as per the present condition of the land, the channel is following.

   Kharab in Re.Sy.No.11/4B, 11/5 has been identified as per survey records.

Prepared by
Sd/-
Taluk Surveyor
Bengaluru East Taluk
K.R.Pura

Annexure 2

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ನಂ. ಭೂ.ಸ.ನಿ/ಪೋಡಿ/ಇತರೆ/80/2023-24.

ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರವರ ಕಛೇರಿ
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ,
ಬೆಂಗಳೂರು. ದಿನಾಂಕ:21-06-2023

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,
ಬೃ.ನೀ.ಗಾ. ಮಹದೇವಪುರ ವಲಯ,
9ನೇ ಮಹಡಿ, ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ,
4ನೇ ಬ್ಲಾಕ್, ಜಯನಗರ, ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ಸ.ನಂ.11 ಮತ್ತು ಕಾಡುಗೋಡಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.299 ರಲ್ಲಿರುವ ರಾಜಕಾಲುವೆಯ ಸರ್ವೆ ಮಾಡಿ ಕೊಡುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿಯ ಪತ್ರದ ಸಂಖ್ಯೆ:ಸಕಾಪಾಅ/ಬೃನೀಗಾ/ಮವ/ಪಿಆರ್//60/2022-23, ದಿನಾಂಕ:05-06-2023.

****

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ಸ.ನಂ.11 ಮತ್ತು ಕಾಡುಗೋಡಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.299 ರಲ್ಲಿರುವ ರಾಜಕಾಲುವೆಯ ಒತ್ತುವರಿಯಾಗಿದೆ ಎಂದು ರಾಷ್ಟ್ರೀಯ ಹಸಿರುವ ನ್ಯಾಯಾಮಂಡಳಿ ಸಂಖ್ಯೆ: 36/2023 ರಲ್ಲಿ ದೂರು ದಾಖಲಾಗಿರುವಂತೆ ಸದರಿ ಜಮೀನನ್ನು ಬಗ್ಗೆ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆಯೊಂದಿಗೆ ಸಲ್ಲಿಸಲು ಕೋರಿ ಬಂದ ತಮ್ಮ ಉಲ್ಲೇಖಿತ ಪತ್ರವನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲ್ಕಂಡ ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ಸ.ನಂ.11 ಮತ್ತು ಕಾಡುಗೋಡಿ ಗ್ರಾಮದ ಸರ್ವೆ ನಂ.299 ಸಾರ್ವಜನಿಕ ರಸ್ತೆ ಒತ್ತುವರಿ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿ ಸಲ್ಲಿಸಲು, ಪ್ರಕರಣವನ್ನು ಭೂಮಾಪಕರಿಗೆ ಹಂಚಿಕೆ ಮಾಡಲಾಗಿದ್ದು, ಬೆಳತ್ತೂರು ಗ್ರಾಮದ ಸ.ನಂ.11 ರಲ್ಲಿ 2ನೇ ರೀಕ್ಲಾಸ್‌ನಂತೆ 0-05 ಗುಂಟೆ ಕಾಲುವೆ ಬಗ್ಗೆ ಖರಾಬು ಮತ್ತು ಸ.ನಂ.11, 13 ಮತ್ತು 20 ರ ಮಧ್ಯೆ ಇರುವ ಕಾಲುವೆ ಖರಾಬು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಇರುತ್ತದೆ, ಕಾಡುಗೋಡಿ ಗ್ರಾಮದ ಸ.ನಂ.299 ರಲ್ಲಿ ಆಕಾರಬಂದಿನಂತೆ ಖರಾಬು ಇರುವುದಿಲ್ಲ, 2ನೇ ರೀಕ್ಲಾಸ್‌ನಂತೆ ರೀ.ಸ.ನಂ.299 ರ ದಕ್ಷಿಣ ಭಾಗದಲ್ಲಿ 70 ಮೀಟರ್ ಉದ್ದ ಮತ್ತು 1.60 ಮೀಟರ್ ಅಗಲದ 0-01 ಗುಂಟೆ ಕಾಲುವೆ ಇರುತ್ತದೆ. ಸದರಿ ಸರ್ವೆ ನಂಬರಿನಲ್ಲಿ ಇನ್ನೂ ಯಾವುದೇ ಕಾಲುವೆ ಮತ್ತು ಸರ್ಕಾರಿ ಖರಾಬು ಇರುವುದಿಲ್ಲ. ಸದರಿ ಕಾಲುವೆ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಾಲುವೆ ಹರಿಯುತ್ತಿರುತ್ತದೆ, ರೀ.ಸ.ನಂ.11/4ಬಿ, 11/5 ರಲ್ಲಿ ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇರುವ ಖರಾಬನ್ನು ಗುರುತಿಸಿ ಅಳತೆ ಕೆಲಸ ಪೂರೈಸಿ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಭೂಮಾಪಕರು ಸಲ್ಲಿಸಿರುವ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿಯನ್ನು ಈ ಕೂಡ ಲಗತ್ತಿಟ್ಟು ತಮ್ಮ ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

21/6/2023

ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು
ಬೆಂಗಳೂರು

22-6-2023

AE/MN/A
B.N.
21/6/23

Annexure 2

//Translation from Kannada to English//
Karnataka Government

No.L.A.D./Phodi/Others/80/2023-24 Office of the Assistant
Director of Land Records,
Bengaluru East Taluk,
K.R. Pura, Bengaluru,
Dated: 21-06-2023

Assistant Executive Engineer,
Mega Water Channel, Mahadevapura Zone,
9th Floor, Jayanagara Commercial complex,
4th Block, Jayanagar,
Bengaluru.

Sir,

Sub: Regarding survey to be made of Mega Channel situated in Sy.No.299 of Kadugodi village and Sy.no.11 of Belathur village, Bidarahalli Hobli, Bengaluru East Taluk.

Ref: Your office letter No.A.E.E./Ma.Wa.Ch/Mava/PR// 60/2022-23, dated: 05-06-2023

--*

With reference to the above subject, as per compliant recorded in National Green Tribunal No.36/2023 that encroachment has been done of Mega Channel (Raja Kaluve) situated in Sy.No. 299 of Kadugodi village and Sy. No.11 of Belathur village, Bidarahalli Hobli, Bengaluru East Taluk, your letter under reference seeking measurement of said land and submit along with sketch, has been perused.

The case having been allotted to the Surveyor to measure the encroachment of public road above said Sy.No.299 situated at Kadugodi village and Sy.No.11 of Belathur village and submit report along with sketch, as per the 2nd reclass, in Sy.No.11 of Belathur village, the channel Kharab situated in between Kharab and Sy.No.11, 13 and 20 regarding 0-05 guntas channel is as per the present condition of the land, there is road. As per 'Akarband', in Sy.No.299 of Kadugodi village, there is no 'Kharab'. As per 2nd